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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

**ON THE 24<sup>th</sup> OF APRIL, 2024**

**WRIT PETITION No. 9016 of 2021**

**BETWEEN:-**

**DR. ANJANA RAJPUT D/O SHRI G.S. RAJPUT, AGED ABOUT 51 YEARS, OCCUPATION: WORKING AS SENIOR RESEARCH OFFICER AT STATE FOREST RESEARCH INSTITUTE DISTT. JABALPUR, M.P. (MADHYA PRADESH)**

**.....PETITIONER**

***(BY SHRI ADITYA PACHORI - ADVOCATE)***

**AND**

- 1. THE STATE OF MADHYA PRADESH THRO. ITS PRINCIPAL SECRETARY DEPARTMENT ODF FOREST VALLABH BHAWAN BHOPAL (M.P.) (MADHYA PRADESH)**
- 2. THE PRINCIPAL CHIEF CONSERVATOR OF FOREST DEPARTMENT OF FOREST SATPUDA BHAWAN BHOPAL (MADHYA PRADESH)**
- 3. STATE FOREST RESEARCH INSTITUTE THROUGH DIRECTOR POLIPATHAR DISTT.JABALPUR (MADHYA PRADESH)**
- 4. DR.ANURUDDHA MAJUMDAR S/O AMAL KUMAR MAJUMDAR, AGED ABOUT 40 YEARS, OCCUPATION: SCIENTIST B (ANIMAL ECOLOGY AND CONSERVATION BIOLOGY) STATE FOREST RESEARCH INSTITUTE POLIPATHAR DISTT.JABALPUR (MADHYA PRADESH)**

**.....RESPONDENTS**

***(SHRI DHEERAJ TIWARI - PANEL LAWYER FOR THE STATE)***

***(SHRI MANOJ KUSHWAHA - ADVOCATE FOR RESPONDENT NO. 4)***

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*This petition coming on for admission this day, the court passed the following:*

**ORDER**

Shri Aditya Pachori submits that with the passage of time, this petition is rendered infructuous.

Accordingly, the petition is disposed of as infructuous.

**(VIVEK AGARWAL)**  
**JUDGE**

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